NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/194/2017

NAME OF THE PETITIONER

: ST JOHN MARINE LINES PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. Rajasekhan UK counsel for the applicant. Rajarellan.

ORDER

Counsel for the applicant present and wanted to withdraw the petition. Permitted to withdraw the petition with a liberty to file a fresh petition, if necessary. Hence, the matter is disposed of as closed.

- sel-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

- Sd -(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)